

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/101/2016  
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited  
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others  
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
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V. Hari Kumar  
for Respondent

Counsel for Respondents R-31 & R-33. V. Hari Kumar

M. A. MURTHUZA ALI  
for M/S PRAKASH GOLLADEY  
9842179749.

Counsel for R-32

M. A. M. Ali

ORDER

Counsel for

2 G. BRAMANIAN

Counsel for both the parties present. At request of the matter is fixed for further  
for hearing on 29.08.2017 at 10.30 A.M.

R. Subramanian

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)